

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP (IB) NO. 81/Chd/CHD/2017**

**In the matter of:**

## Rahul Trading Company

...Petitioner.

Vs.

Best Foods Ltd.

...Corporate Debtor.

Present: Mr. Deepankur Sharma, Advocate for the petitioner.  
Mr. Praveen Gupta, Advocate for the corporate debtor.

On request, adjourned to 20.09.2017 for arguments.

Sd/-

(Justice R.P. Nagrath)  
Member (Judicial)

September 19, 2017

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